

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 2784
TO BE ANSWERED ON- 12/12/2024

PM JANMAN SCHEME IN ODISHA

2784. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Odisha's Particularly Vulnerable Tribal Groups (PVTGs) such as the Dongria Kondh and Bonda continue to face malnutrition, inadequate healthcare and infrastructure deficiencies and if so, the details thereof;
- (b) the specific interventions undertaken and progress achieved under the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) scheme to address the said issues of Odisha's PVTGs;
- (c) the reasons for any delays or gaps in the implementation of the PM JANMAN scheme in Odisha; and
- (d) the details of the funds allocated and utilized for Odisha's PVTGs under the PM JANMAN scheme during the last three years?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (d): As PVTGs including Dongria Kondh and Bondo in Odisha had been facing vulnerability in social, economic and educational fields, on 15th November 2023, Hon'ble PM launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT including Odisha. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are planned to be met through 11 interventions implemented by 9-line Ministries. The details of benefits given under the Abhiyan scheme in Odisha since its inception, Ministry-wise, is given in **Annexure-I**. The perusal of interventions undertaken under mission would show that malnutrition, inadequate healthcare and infrastructure deficiencies are also being taken care under the mission through setting up of Anganwadis, Mobile Medical Units and construction of road etc for all PVTGs including Odisha.

The budget under the Mission has been fixed at Rs 24,104 cr and the mission is till the period ending on 31.3.2026. As on 21.11.2024, projects worth of Rs.8369.87 Cr have been sanctioned under the abhiyan by line Ministries / Departments including Ministry of Tribal Affairs. Ministry of Tribal Affairs is the nodal Ministry for the abhiyan. However, each Ministry has been allocated budget and targets under abhiyan and responsible for implementing the intervention assigned to it. As on date, no delays or gaps in the implementation of PM JANMAN in Odisha has been brought to the notice of this Ministry by line Ministries / Departments.

Annex referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No.2784 for answer on 12.12.2024 raised by Shri Saptagiri Sankar Ulaka regarding “PM JANMAN Scheme in Odisha”

The details of benefits* given under PM JANMAN (as on 21.11.2024) in Odisha

Ministry	Intervention	Sanctions	Financial sanctions (in Rs. cr)
MoRD	Pucca houses	28757 houses	263.72
	Connecting roads	147.87 Km road	149.75
MoJS	Piped Water Supply	525 villages saturated	Not Available
MoHFW	Mobile Medical Units (MMUs)	50 MMUs sanctioned	16.94
MoWCD	Anganwadi Centers (AWCs)	90 AWCs	14.64
MoE	Hostels	30 Hostels	82.50
MoP	Energization of HHs	1326 HHs	0**
MNRE	Energization of HHs	-	-
DoT, MoC	Mobile towers	130 habitations	13.5
MoTA	Multipurpose Centres (MPCs)	61 MPCs	24.64
	Setting up of VDVks	43 VDVks	1.7765

*As per information provided by concerned Ministries

**As informed by Ministry of Power, State of Odisha is implementing electrification works of PVTG households under PM JANMAN through its State's scheme.
